

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 236 OF 2016 &  
IA NOS. 500 & 501 OF 2016**

**Dated: 23<sup>rd</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**NESCO Ltd. ...Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Ms.Nikita Choukse

Counsel for the Respondent(s) : Mr. Buddy Ragandhan for R-1

Ms. Malvika Prasad for R-2

**ORDER**

Learned counsel for the appellant states that settlement talks are going on and seeks two weeks time.

List the matter on **11.04.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/kt*